



IN THE HIGH COURT OF MADHYA PRADESH
AT INDORE

BEFORE

HON'BLE SHRI JUSTICE GAJENDRA SINGH

ON THE 14th OF OCTOBER, 2024

MISC. PETITION No. 2731 of 2024

LAKHAN SINGH AND OTHERS

Versus

LAXMANSINGH

Appearance:

Shri Ramesh Kumar Chandrawade - learned counsel for the petitioners.

WITH

MISC. PETITION No. 2729 of 2024

MANMOHAN

Versus

SUNIL KUMAR AND OTHERS

Appearance:

Shri Ramesh Kumar Chandrawade - learned counsel for the petitioner.

ORDER

Learned counsel for the petitioners wants to withdraw both the Misc. Petitions with the liberty to file Revision under Section 50 of the M.P.L.R.C.

Prayer is allowed.

With the aforesaid liberty, both the Misc. Petitions stands *dismissed as withdrawn*

(GAJENDRA SINGH)
JUDGE

VS